

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-91/1994/1426/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Rajib Goswami
District & Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati, the 25th March 2019.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/DH/2019/I-1/6498/Estt., dtd. 20.03.2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 25.03.2019 along with station leave permission w.e.f. the evening of 20.03.2019 till the evening of 25.03.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-91/1994/1427/A, dated 25.03.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

25/3/19

JT.REGISTRAR (VIGILANCE)

Kelan